

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

A.Nos. 129 of 2015 & IA Nos. 206 of 2015 and 216 of 2015

And

A.No. 147 of 2015 & IA No. 241 of 2015

Dated: 30th August , 2016

In the matter of:-

A.No.129 of 2015 & IA Nos.206/15 and 216/15

DCM Shriram Ltd.

... Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

A.No. 147 of 2015 & IA No. 241 of 2015

M/s Shree Cement Ltd.

... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **24th Oct, 2016.**

(Court Master)

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